

truction in the New Terminal. However, IAAI Management have decided to add a heavy cargo shed in this Complex at an estimated cost of Rs. 80 lakhs which will be met from within the overall outlay for the project.

(c) The Government are of the view that it is necessary to implement the scheme for the construction of the heavy cargo shed.

[Translation]

MR. SPEAKER : Mr. Tulsiram, you can ask a supplementary if you so desire.

SHRI V. TULSIRAM : The hon. Minister has not replied to my question correctly. I want that a proper reply to my question should be given.

SHRI JAGDISH TYTLER : You had raised the question whether we had read it. I replied that we had read it.

MR. SPEAKER : He says that the reply is not correct.

.. (Interruptions)

SHRI V. TULSIRAM : You have also got this question with you. You can see that he is not giving a correct reply.

MR. SPEAKER : He says that it is being constructed.

.. (Interruptions)

SHRI V. TULSIRAM : What can I say, when it is under construction.

MR. SPEAKER : It will take time to complete.

.. (Interruptions)

SHRI V. TULSIRAM : As he is sitting behind Shri Bansi Lal, he has adopted his style of disposing of the question with a curt reply.

.. (Interruptions)

MR. SPEAKER : The reply should be to the point.

SHRI V. TULSIRAM : He is a new entrant and he has also started adopting the same technique.

MR. SPEAKER : Theirs is the same Department. Who else will adopt his style if not he.

.. (Interruptions)

Appointment of GSAs in Air India

*73. SHRI Y.S. MAHAJAN : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government have made a comparative study to find out whether the present system of appointment of a single General Sales Agent (GSA) for each country by Air India has been working satisfactorily vis-a-vis a large number of sales agents, if so, with what results ;

(b) whether this system has resulted in financial losses to Air India ; and

(c) if so, what remedial measures Government have so far taken or propose to take in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) :

(a) As per prevailing practice, both G.S.A. and I.A.T.A. Agents function in a given country. Therefore, the question of making such a study does not arise.

(b) There has been no evidence to indicate that Air India has suffered financial loss under the above system.

(c) Does not arise

SHRI Y. S. MAHAJAN : When this post of GSA was made it was found convenient to offer discount to his office but since these discounts have become a regular practice do you think his appointment is necessary ?

SHRI JAGDISH TYTLER : In some places it is necessary while at others we are reviewing the position.

SHRI Y. S. MAHAJAN : When there are so many agents and some of them go in for liquidation does it not involve Air India into losses ?

SHRI JAGDISH TYTLER : If it is brought to the knowledge of the Government we will surely take action.

MR. SPEAKER : Question No. 75— Shri Thampan Thomas. He is not here. Shri C Madhav Reddi.

AN. HON. MEMBER : Sir, he is sitting at the back.

MR. SPEAKER : Mr. Reddi, you come back to your seat. There is a question in your name.

PROF. MADHU DANDAVATE : There is a rule that the question should be put from the Member's own seat.

MR. SPEAKER : Did you think that you could have escaped ?

Management of Mental Hospitals

*75. **SHRI THAMPAN THOMAS :** **SHRI C. MADHAV REDDI :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state : (a) whether it is a fact that there are several Mental Hospitals under the management of Central or State Governments ;

(b) if so, whether there are any guidelines issued by the Ministry of Health and Family Welfare with regard to the maintenance, welfare and care of the mental patients in the Central Hospitals and those managed by the State Governments ;

(c) if so, the details thereof ; and

(d) whether in view of the seriousness of several mental patients due to bad management, Government propose to appoint a commission to enquire into these conditions and suggest remedial measures ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) :

(a) to (d) A Statement is given below.

Statement

Facilities for mental health counselling and treatment are available in Mental Hospitals/Institutions as well as in General Hospitals in most of the States. The list of the Hospitals having treatment facilities for Mental patients is enclosed at Appendix. The Indian Lunacy Act of 1912 provides guidelines with regards to the maintenance, welfare and care of Mental patients in Hospitals. Central Institute of Psychiatry, Ranchi and National Institute of Mental Health and Neuro Sciences, Bangalore are the Institutions administratively governed by the Union Ministry of Health and Family Welfare. For private and other State Government Mental Hospitals, the

State Governments concerned exercise their control on them keeping in with the provision of Indian Lunacy Act.

Appendix

List of Hospitals/Institutions having Specialists treatment facilities for Mental Patients.

1. Government Hospital for Mental care, Waltair Vishakhapatnam-530003, Andhra Pradesh.
2. Government Hospital for Mental Care, Hyderabad, Andhra Pradesh.
3. Mental Hospital, Tezpur, Darrang-784001, Assam.
4. Ranchi Mansik Arogyashala, Kanke, Ranchi-834006, Bihar.
5. Central Institute of Psychiatry, Kanke, Ranchi-834001, Bihar.
6. Davis Institute of Neuro-Psychiatry, (Kishore Nursing Home), Boroya Road, M. Kanke, Ranchi-83007, Bihar.
7. Mental Hospital, Outside Delhi Gate, Shahibag Road, Ahmedabad-380004, Gujarat.
8. Mental Hospital Karelilbag, Baroda Gujarat.
9. Mental Hospital, Jamnagar, Gujarat.
10. Mental Hospital, Bhuj-Kutch-370001, Gujarat.
11. Kasturba Mental Hospital, Maroli, Tal, Navasari, Distt. Valsad, Gujarat.
12. Mental Institution, Kalawada, Rajkot, Gujarat.
13. Government Hospital for Psychiatric Diseases, Jammu, J & K.
14. Government Hospital for Psychiatric Diseases, Rainawari, Khatidarwaza, Srinagar, J & K.
15. National Institute of Mental Health & Neuro Sciences, Bangalore-560029, Karnataka.